

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 2076

TO BE ANSWERED ON THURSDAY, 10thMARCH, 2016

Election Management

2076. SHRI K. PARASURAMAN:
SHRIMATI V. SATHYA BAMA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Election Commission gives away various awards to States in the field of election management;

(b) if so, the details thereof along with the name of States which were given these awards during the last three years and the current year;

(c) whether the Election Commission has introduced any facility of providing various information regarding elections to the voters on their registered mobile numbers; and

(d) if so, the details thereof, State/ UT-wise including Tamil Nadu?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D.V. SADANANDA GOWDA)**

(a) to (d):- The information is being collected and will be laid on the Table of the House.